

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. 1121/94

New Delhi, dated the 17th April, 1995

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Har Kaur
R/o K-79, Amar Colony,
Kamruddin Nagar, Nangloi,
Delhi-41.

... Applicant

(None for the applicant)

v/s

1. Govt. of N.C.T. of Delhi
Through its Chief Secretary,
Delhi Administration, Delhi-54
2. Director of Education,
Directorate of Education,
Delhi Administration, Old Sectt.,
Delhi-54

... Respondents

(By Advocate Shri S.K.Gupta proxy counsel
for Shri B.S. Gupta)

O R D E R (ORAL)

(Hon'ble Shri Lakshmi Swaminathan, Member (J)

In view of the orders passed on
i.e on
consecutive hearing dates 2-1-95, 9-3-1995, 29-3-1995
and 6-4-1995, it appears that applicant is no longer
interested in pursuing this case. Hence this application
is dismissed for non-prosecution.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member (J)